



DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE
recoverywro@sebi.gov.in

Corrigendum to Order Releasing of Bank Accounts dated August 14, 2026 passed in Recovery Certificates No. 4216 of 2021

1. Whereas Recovery Certificate No. RC 4216 of 2021 dated October 21, 2021 has been drawn up by the Recovery Officer against Mr. Dheerendra Krishan Pratap (PAN: AXMPB0165C) ["Defaulter"] for recovery of a sum Rs. 2,23,948/- (Rupees Two Lakh Twenty-Three Thousands Nine Hundred Forty-Eight Only) along with further interest, all costs, charges and expenses etc. for non-payment of penalty imposed by SEBI Adjudicating Order Authority vide Order No. Order/BD/MG/2020-21/9551 dated 06/11/2020 in the matter of Sai Prakash Properties Development Limited. Attachment proceedings were initiated in the matter with AP No. 12720 of 2024
2. Whereas a Release order dated August 14, 2026 was passed in Recovery Certificates No. 4216 of 2021.
3. Please note that the same has been withdrawn. Henceforth, the Release order dated August 14, 2026 shall always be read with this corrigendum.

Given under my hand and seal at Ahmedabad this 08th day of September 2026.



J Shandilya

Recovery Officer

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad